

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No. 315
66/252(ND)/2023

IN THE MATTER OF:

Nileshwer Infra & Consultancy Pvt Ltd.

... **APPELLANT**

Vs.

ROC

... **RESPONDENT**

SECTION

U/s 252(1)

Order delivered on 24.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : CS Amrendra Kumar Singh for Appellant No. 1 and 2
For the IT Department : Mr. Ruchir Bhatia, Sr. Standing Counsel with Mr.
Keshav Garg, Advocate for Income Tax Department

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 22.06.2023.

Sd/-
(Court Officer)